(b) what additional capacity has been sanctioned to each of the mills in the private and cooperative sector, Statewise:

(c) the names of the sugar factories in the country which have not completed the expansion programme and therefore are unable to utilise the additional capacity; and

(d) the steps Government proposes to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITÝ DEVE-LOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) During the last three years (from 1-1-66 to 31-12-68) letters of intent were issued for the establishment of 15 new sugar factories and expansion in 12 existing units. The names of the parties and the additional daily cane crushing capacity sanctioned for each sugar factory are given in the attached Statement. [See Appendix LXVII, Annexure No. 35.]

(c) and (d) Except for the establishment of two new cooperative sugar factories at Sangamner, District Ahmednagar in Maharashtra and at Madhi, District Surat in Gujarat (S. Nos. 5 and 8 of the attached Statement), all the other schemes are in the various stages of implementation. Generally it takes about three years from the date of the issue of letter of intent for the establishment of additional capacity licensed, because the entrepreneurs have to raise capital and arrange for plant and machinery. Wherever a party fails to implement the scheme, necessary steps are taken for the cancellation of the letter of intent or the revocation of the licence granted to it.

SUGAR EXPORTS

581. SHRI G. R. PATIL : Will the Minister of FOOD AND AGRICUL-TURE be pleased to state :

(a) whether Government propose to export sugar this year; if so, the names of the countries to which exports are

proposed to be made and the quantity of sugar proposed to be exported, countrywise: and

(b) the amount of foreign exchange expected to be earned through the'~ exports?

THE MINISTER OF STATE IN THE FOOD, MINISTRY OF AGRI-CULTURE. COMMUNITY DEVE-LOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a> Yes, Sir. The Indian Sugar Mills Association, Calcutta, has so far entered into contracts for export to the U.K. and the U.S.A. as under :---

		(000 tonnes)			
Country				Quantity	
U. K.				25.4	
U. S. A.				66.1	
		Τοτα	L	91.5	

(b) The foreign exchange earnings on exports to the U.K. will be about Rs. 2.18 crores. As sale for export to the U.S.A has been made on price fixing basis, foreign exchange earnings will be known in November, 1969 after the expiry of the pricing period.

IMPORT OF NITROGENOUS FERTILISERS

582. SHRI N. R. MUN1SWAMY Will the Minister of FOOD AND AGRICULTURE be pleased to state :

fa) the reasons for importing an additional 1.45 thousand tons of nitrogenous fertilisers during 1968-69 a* against the estimated consumption of 1.3 to 1.7 million tons which is already available in the country for distribution:

(b) the value of the above imports ia terms of Indian rupee; and

(c) whether any systematic study has been made about the indigenous requirement before resorting to imports?

THE MINISTER OF STATE IN THE MINISTRY FOOD. OF AGRI-CULTURE, COMMUNITY DEVE-LOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) The position of availability of nitro-